

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 18.11.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 381/2022 & IA No. 967/2022	First WalkIn Technologies Pvt Ltd Vs Coffee Day Pvt. Ltd.	Mr. Antony R. Julian	
2	Comp App (AT) (CH) (Ins) No. 359/2022 & IA No. 822,823 & 824/2022	Babu Rao Kodali Vs Vajra IOT	Ms. Sri Harini	Mr. Avinash Krishnan Ravi Mr. Alluri Krishnan Raju Caveator

For Admission (Fresh Cases)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 408/2022 & IA No. 998/2022	Mr. G.A. Abhimanyu Raja Vs Mr. B. Sathruknnan	Mr. DR Raghunath	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 962/2022 (Adv. Hg) in Comp App (AT) (CH) (INS) No. 185/2022	Edelweiss Asset Reconstruction Company Ltd Vs Sriharan Sripathmanathan	Ms. S Indumathi Ravi	M/s Parimala- R1 & R2 M/s King & Patridge- R3-R6 & R8 Mr. Ramasamy Meyappan-R7 Mr. R. Subramanian- R9

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (Ins) 269/2022 & IA No. 571, 572 & 623/ 2022	Venkata Sivakumar Vs IDBI Bank Ltd	Mr. V. Venkata Sivakumar	Ms. Vinithra Srinivasan & Varun Srinivasan- R1 Mr. J. Manivannan
6	Comp App (AT) (CH) No 76/2022 &	Hyde Engineering + Consulting Inc	Mr. Pawan Jhabakh	Ms. Shireen Sethna Baria- R1

	IA No. 722,723 & 752/2022	Vs Karan Manocha & 4 Ors		
7	Comp App (AT) (CH) No. 107/2022 & IA No. 888, 889 & 890/2022	Hyde Engineering + Consulting Inc Vs Mr. Karan Manocha & 4 Ors	Mr. Pawan Jhabakh	Ms. Shireen Sethna Baria- R1

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 81/2021 (Comp App (AT) No. 403/2018	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. B. Ragunath Mr. P Sriram Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
10	Comp App (AT) (CH) (Ins) No. 180/2022 & IA No. 407, 408 & 851/2022	Dopesh Raja Vs Sadhanala Venkata Rao & Anr	Mr. Sandeep Kumar Ambalavanan	Mr. Anant Meratha- R1 Ms. Mummaneni Vazra Laxmi- R2
11	Comp App (AT) (CH) (Ins) No 354/2022 & IA No 801,802 & 803/2022	Gayatri Projects Ltd Vs Srei Equipment Finance Ltd	Mr. Nithin Chowdary Pavuluri	
12	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani- R1 M/s Khaitan- R2 & R3
13	Comp App (AT) (CH) No. 58/2022 & IA No 654 & 655/2022	S.P.Arunkumar Vs Mira Alloy Steels Pvt Ltd	M/S. Ramani & Shankar	Mr. Roshan Atiq M- R2
14	Comp App (AT) (CH) (Ins) No. 12/2021 & IA No. 32 & 33/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors <b>WITH</b>	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Som Raj Choudhury- R2 Mr. Shabbeer Ahmed- R3
15	Comp App (AT)(CH)(Ins) No. 304/2021 & IA No. 642 & 643/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr <b>WITH</b>	Mr. Raj Kumar Jhabakh	

16	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors  <b>WITH</b>	Ms. Shruti Munjal	Mr. Ankur Kandelwal- R1 Mr. Som Raj Choudhury- R2
17	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Ms. Shruti Munjal	Mr. Ankur Kandelwal- R1 Mr. Som Raj Choudhury- R2
18	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur Kandelwal- R1 Mr. Som Raj Choudhury- R2 Mr. Shabbeer Ahmed R3
19	Com App (AT) (CH) (INS) No.46/2021 & IA No. 101, 102 & 103/2021	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Cyril Amarchand Mangaldas	M/s Shardul Amarchand Mangaldas & Co- R1
20	Comp App (AT) (CH) (Ins) No.198/2021& IA No. 401, 402 & 996/2021	G. Ramakrishna Reddy Vs Manjeet Buch & Anr	Mr. VM Kannan	Mr. K. Moorthy Ms. Pavithra Sundararajan- R2
21	Comp App (AT) (CH) (Ins) No.153/2022 & IA No. 358 & 359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Private Limited and 2 Ors	Mr. Abhishek Jenasen	Mr. T.Sai Krishnan- R2 Mr. P Soma Shekar Reddy- R3
22	Comp App (AT) (CH) No 89/2022	V. Ravi Prakash Vs Associated Broadcasting Company Private Limited & 3 Ors	Mr. Adithya Reddy	Mr. Chandramouli Prabhakar- R1

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA No.227/2021 (Comp App (AT) No.326/2020)	Tricolite Electrical Industries Ltd. Vs Wipro Ltd.	Mr. Shikhil Suri	Ms. Padmaja Kaul Mr. Yugank Goel
24	TA (AT) No.134/2021 (Comp App (AT) (INS) No. 653/2019 & IA No.254/2022)	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr  <b>WITH</b>	Mr.TK Bhaskar	Ms. Haripriya Padmanabhan Ms. Astu Khandelwal Mr. K. Moorthy
25	TA (AT) No.135/2021	Dr. Ravi Shankar Vedam Vs.	Mr.TK Bhaskar	Ms .Haripriya Padmanabhan Ms. Astu Khandelwal

	(Comp App (AT) No. 803/2019)	Udhyaman Investments Pvt. Ltd. & 13 Ors.		Mr. K. Moorthy
26	TA No. 154/2021 (Comp App (AT) (INS)No. 557/2019)	Mr. M Mohamed Fahrudeen Vs. Mr. Vasudevan & 2 Ors	Mr. S. Gopinathan	Mr. K. Moorthy
27	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd <b>WITH</b>	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
28	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
29	Comp App (AT) (CH) (Ins) 90/2022 & IA No. 204 & 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. P. Giridharan	Mr. B Deepak Narayanan
30	Comp App (AT) (CH) (Ins) No. 291/2022 & IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K.Gaurav Kumar, CS- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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